

**National Company Law Appellate Tribunal, New Delhi**  
**Company Appeal (AT) (Insolvency) No. 263 of 2020**

**In the matter of:**

**Jay Ganesh Plating Works**

**...Appellant**

**Vs.**

**Carline Pressings Pvt. Ltd.**

**...Respondent**

**Present:**

**Appellant: Ms. Pratiksha Sharma, Mr. Ankit Acharya Advocates**

**Respondent: Mr. Gautam Singh, Mr. Kartik Rai Advocates for Corporate Debtor.**

**ORDER**

**02.03.2020** Mr. Kartik Rai, Advocate appearing on behalf of the Respondent seeks and is allowed to file Reply-Affidavit alongwith Vakalatnama within ten days' time. Rejoinder, if any, may be filed within five days thereof. Parties may file written submissions alongwith pleadings.

Post the matter for Admission '(After Notice)'on **27<sup>th</sup> March, 2020.**

The appeal may be disposed of on the next date of hearing.

**[Justice Bansi Lal Bhat]  
Member(Judicial)**

**[ V.P. Singh ]  
Member(Technical)**

**[Alok Srivastava]  
Member(Technical)**

sr/nn